

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:282
ANSWERED ON:23.11.2012
SERVICE TAX RELATED SUMMONS
Patil Shri A.T. Nana

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Government has issued summons to several Companies in the cases of service tax evasion during the last three years and the current year ;
- (b) If so, details of the amount of service tax evaded year wise and company wise and
- (c) The details of the action being taken by the Government against such companies?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

- (a) to (c) : The information is being collected and will be laid on the Table of the House.